

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI): (a) and (b) Ministry of Overseas Indian Affairs provides Scholarship to Overseas Indians under Scholarship Programme for Diaspora Children (SPDC). Under this programme, 100 scholarships every year upto US \$ 3600/- per annum are offered to PIO/NRI students for Undergraduate courses in Engineering/Technology Humanities/Liberal, Arts, Management etc.

Ministry of Human Resource Development has reserved 15% supernumerary seats in All India Council for Technical Education (AICTE) approved institutions offering technical courses to foreign nationals/Persons of Indian Origin/Children of Indian workers in Gulf countries.

University Grant Commission (UGC) has also issued guidelines to all universities to create 15% supernumerary seats in all the Universities/Departments to foreign nationals/Persons of Indian Origin/Children of Indian workers in Gulf countries.

5% supernumerary seats out of the above 15% are earmarked for children of Indian workers in Gulf Countries under both AICTE notification/UGC guidelines.

Reservation for disabled in civil services

2532. SHRI SHYAMAL CHAKRABORTY: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that Persons with Disabilities Act, 1995, allows three per cent reservation in the Civil Services for the disabled;
- (b) if so, the names of the disabled appointed in the Civil Services in the last four years;
- (c) whether it is a fact that a visually impaired candidate who had appeared for the Civil Services Exam in 2006 and was ranked third is yet to be allocated an IAS or any other service;
- (d) if so, the reasons therefor; and
- (e) by when the candidate would be allocated to an IAS?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) As per Section 33 of The Persons with Disabilities (Equal Opportunities, Protection of Rules and Full Participation) Act, 1995, every appropriate Governments shall appoint in every establishment such percentage of vacancies not less than three per cent for persons or class of persons with disability in the posts identified for each disability.

The names of the disabled candidates appointed on the basis of Civil Services in the last four years are given in the Statement (*See* below).

(c) and (d) One vacancy in IAS was notified by UPSC to be filled up on the basis of Civil Services Examination (CSE)-2006. Against that Shri Sagale Sandip Janardan Pant, rank 463 was allocated to IAS. No other visually impaired category candidate was appointed on the basis of CSE, 2006 in IAS. Sh. Ravi Prakash Gupta, who was not initially recommended by UPSC, has been offered appointment to IAS in September, 2010 in compliance with the decision of the Hon'ble Supreme Court.

(e) Time to be taken for allocating any post is dependent on vacancies and the outcome of inter-departmental consultation and scrutiny of dossier.

CSE	Rank Year	Name	Service Allocated
1	2	3	4
2005	59	ULAGANATHAN P (O)	IAS
2005	378	MANI RAM SHARMA (H)	IP&TAFS
2005	385	TSHERING ONGDA (O)	IRS (IT)
2005	386	SALMA K FAHIM (H)	IAS
2005	394	KPADMAVATHY (O)	IRS (C&CE)
2005	400	SRIDHAR D (O)	ITS
2005	417	RAVI KUMAR ARORA (V)	IAS
2005	419	RAJEEV SINGH (V)	DANICS
2005	422	B.K. VISHNU PRIYA (O)	IDAS
2005	423	DINESH KUMAR (V)	IPoS
2005	424	ABHIJIT CHAKRABORTY (H)	IFS
2005	425	NIRANJAN KUMAR (H)	IRS (C&CE)
2006	43	NAGARGOJE MADAN BIBHISHAN (O)	IAS
2006	382	SUHAS L Y (O)	IAS
2006	434	KRANTI (O)	IRS (IT)
2006	453	KUMAR AVIKAL MANU (O)	IRS (IT)
2006	459	SUMIT KAUR (O)	IRS (IT)
2006	462	BHEDA PRIYESH KISHORE (O)	IRS (C&CE)
2006	463	SAGALE SANDIP JANARDANPANT (V)	IAS

1	2	3	4
2006	464	ABHISHEK SINGH (O)	IA&AS
2006	465	ROHIT KUMAR NIRANJAN (O)	IRAS
2006	466	RATINDER KAUR (O)	ICAS
2006	467	JITENDER SINGH (O)	IDAS
2006	470	AJAY KUMAR DIXIT (O)	IRPS
2006	471	NIRANJAN KUMAR (H)	IAS
2006	472	POOJA SWAROOP (H)	IRS (IT)
2006	473	SURESH CHAND MUKERIA (H)	IRS (C&CE)
2006	474	ANUBHAV SINGH (H)	AFHQ
2007	142	KRISHNA GOPALTIWARI (V)	IAS
2007	188	AMRIT TRIPATHI (O)	IAS
2007	508	MANOJ KUMAR (O)	IRS (IT)
2007	511	SATYANJAL PANDEY (O)	IFS
2007	530	B.K. VISHNU PRIYA (O)	IRS (IT)
2007	554	ANKUR ALYA (O)	IRS (IT)
2007	559	VIMLA NAWARIA (O)	AFHQ
2007	578	ARVIND KUMAR SINGH (O)	IRS (IT)
2007	600	ALOK SHARMA (O)	IRS (C&CE)
2007	601	GOPAL KRISHNA PATI (O)	IRS (C&CE)
2007	607	SURABHISINHA (V)	IOFS
2007	628	ANIL DHINGRA (H)	IAS
2007	629	ANUBHAV SINGH (H)	IRS (IT)
2007	630	K MANORANJAN NAYAK (H)	ICAS
2007	631	BHOPAL SINGH (H)	IRS (IT)
2007	632	RAHUL KAUSHIK(H)	IPoS
2007	633	N.S. SHASHIDHARA (H)	IRS (IT)
2007	635	SUNDER LAL (H)	IRS (C&CE)

1	2	3	4
2007	636	RAVINDRA U. GARKAL (H)	IRS (C&CE)
2007	637	SUBIR KUMAR CHATTERJEE (H)	IRAS
2007	638	ANAND KUMAR ROY (H)	IRPS
2008	4	VARINDER KUMAR SHARMA (O)	IAS
2008	56	MANJULE BALAJI DIGAMBAR (V)	IAS
2008	208	AJIT KUMAR (V)	IRPS
2008	398	CHAN BASHA M (O)	IRS (C&CE)
2008	435	ASHISH SINGH THAKUR (V)	IPoS
2008	583	SREENIVASULU BUDIGI (V)	IIS
2008	714	RATINDER KAUR (O)	IRS (IT)
2008	728	MANI RAM SHARMA (H)	IAS
2008	731	SAMATHA MULLAMUDI (O)	IRS (IT)
2008	738	CHANDRA SHEKHAR SINGH (O)	IRS (C&CE)
2008	761	VIRENDRA KUMAR JAIN (O)	IRS (C&CE)
2008	770	SHRAWAN KUMAR BANSAL (O)	IRS (C&CE)
2008	784	NS SHASHIDHARA (H)	IRS (IT)
2008	785	AJAY KUMAR SINGH (H)	IRS (IT)
2008	786	NITINKUMAR SHIVRAJ KONDALWADE (H)	IRS (IT)
2008	787	M.J. CHETHAN (H)	IRS (C&CE)
2008	788	KANNAN C (H)	IRS (C&CE)
2008	790	KENDRE RAJKUMAR VENKATRAO (H)	IRS (C&CE)
2008	791	RAVINDRA U GARKAL (H)	IA&AS

O–Orthopedically Handicapped; V–Visually Impaired and H–Hearing Impaired

Directors/Chairman in PSUs

2533. SHRI PRAVEEN RASHTRAPAL: Will the PRIME MINISTER be pleased to state: